

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **03.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/64/IB/2020 IN CP/158/IB/2018
NAME OF PETITIONER : Mr. R Raghavendran (RP)
M/s Spring Field Shelters Pvt Ltd
NAME OF RESPONDENT : C Raja John & 2 Others
SECTION : Sec 25(2)(j), 43 & 44 Of IBC 2016 r/w Rule 11 Of NCLT Rules 2016

ORDER

Mr. B.Dhanaraj, Advocate for the Applicant is present through Video Conferencing Platform.

Upon notice, Ld. PCS Mr. R.Kannan for R1 & R2 is present and seeks some time to file Counter. None appears on behalf of R3.

Taking into consideration the said representation, ten (10) days time is granted to the Respondents for filing their Counters.

In the circumstances, Ld. Advocate for the Applicant is directed to take one more notice to R3 within three (3) days from today and file a compliance memo in this regard on or before the next date of hearing which is fixed on **15.04.2021** for physical hearing.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)